

(ख) क्या यह भी सच है कि मध्य प्रदेश के उच्च न्यायालय ने एक कर्मचारी की अपील पर यह निर्णय दिया था कि वह फलों छुट्टी की अवधि के वेतन का हकदार है ; और

(ग) यदि हां, तो कर्मचारियों को वेतन न देने के क्या कारण हैं ?

रेलवे मंत्रों (श्री चं० मू० पुनवा) :

(क) रेल प्रशासन के नोटिफिकेशन में आने वाले सभी मामलों पर विचार किया गया है और निर्णय किया गया है। केवल चार मामले बच रहे हैं जिनमें सम्बन्धित कर्मचारियों के सेवा अभिलेख नहीं मिल सके हैं।

(ख) जी हां।

(ग) जो कर्मचारी न्यायालय में गया था और जिसने अपने हक में निर्णय प्राप्त किया उसे स्वीकार्य फलों-छुट्टी के बदले छुट्टी-वेतन दिया गया।

**Missing Railway Wagons on N.E. and N.E.F. Railways**

169. SHRI R. S. VIDYARTHI: Will the Minister of RAILWAYS be pleased to state:

(a) the number of wagons found missing in Northern, North-Eastern and North-east Frontier Railways during the last 5 years;

(b) the number of wagons which have been written off and the total amount involved on each Zonal Railways; and

(c) the action taken against the officials responsible for the loss?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) All India Wagon censuses are held by the Indian Railway Conference Association every alternate year, census on Metre Gauge in odd years and on Broad Gauge in even years. In the results of the census certain wagons are found to have missed enumeration, and are not treated missing as such. Causes for a wagon missing enumera-

tion are varied, and efforts are made to locate them. In the last five years two B.G. and two M.G. censuses have been held.

The number of wagons belonging to Northern, North-Eastern and N. F. Railways found to have missed enumeration in these two censuses are indicated below:—

Railway	Number of wagons missed enumeration	
	B.G.	M.G.
Northern	525	110
North Eastern	—	1052
N. F.	—	437

(b) Nil.

(c) Does not arise.

**Repairs and Maintenance of Railway Quarters in Delhi**

170. SHRI R. S. VIDYARTHI: Will the Minister of RAILWAYS be pleased to state:

(a) the amount spent on repairs, white-washing and maintenance of the Railway quarters in Delhi area, during the last 5 years, year-wise;

(b) whether Government are aware that the stores earmarked for the repairs, white-washing and maintenance of those quarters in Delhi area have been misappropriated; and

(c) if so, the action Government have taken on the complaints?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) The amount spent is as under:—

Year	Amount
	Rs.
1962-63	8,70,923
1963-64	7,69,528
1964-65	9,50,423
1965-66	8,02,305
1966-67	10,84,000

(b) No case of misappropriation of stores has come to the notice of the Government.